NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 34(ND)10 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016 AT 02.00 P.M.

NAME OF THE COMPANY: M/s Sushil PanditP & Ors. V/s. M/s. Adsert Web Solutions Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION 2) Mr. Sieldharth Yaden, Adn Zo 2) Mr. Vijela Mucheipe Adn J 3. Saurath Chaturrede, Adv for Respondent Sounds

At request of the ld. counsel for the respondent, matter is adjourned

to 02.09.2016.

(Ina Malhotra) Member Judicial

Member Judicial